## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/37/2016

NAME OF THE PETITIONER(S)

: P. Duraiswamy and 2 others

NAME OF THE RESPONDENT(S)

: Coimbatore Vijay Machine Works Private Limited

& 5 others

**UNDER SECTION** 

: 397/398

Name (in Capital)

Represented by

R. VIDHYASHANICAR Counce For Respondents 1,36 Aghill
R. AS HOLKWMAN

**ORDER** 

Matter is called. No representation on behalf of the Petitioner. Matter is adjourned by giving final opportunity to the Petitioner for causing his appearance on the next date of hearing failing which appropriate order will be passed. Put up on 15.11.2017 at 10.30 A.M.

ghk